

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2149**  
ANSWERED ON 09<sup>TH</sup> AUGUST, 2024

**AGRI INFRA FUND SCHEME**

**2149. SHRI SADANAND MHALU SHET TANAVADE:**

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) whether Government has taken steps to enhance post-harvest infrastructure in Goa since 2019, if so, the details thereof;
- (b) whether Government has allocated funds under the Agri Infra Fund Scheme for post-harvest infrastructure in Goa, if so, the details thereof;
- (c) whether Government has sanctioned loans under the Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) scheme in Goa, if so, the details thereof; and
- (d) whether there are any post-harvest infrastructure projects currently underway in Goa under the Agri Infra Fund scheme, if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SHRI RAVNEET SINGH)

(a) & (b) The Ministry of Agriculture & Farmers Welfare, Department of Agriculture & Farmers Welfare has informed that the Agri Infra Fund (AIF) was launched in July 2020 as part of the Aatmanirbhar Bharat package with the aims of enhancing post-harvest infrastructure across India, including Goa. It facilitates medium to long-term loans from banks and other lending institution for setting up agricultural infrastructure projects and community farming assets at farm-gate and aggregation points with provision of sanction Rs.1 Lakh Crores in loans with a 3% annual interest subvention and credit guarantee coverage for loans up to Rs.2 crore under Credit Guarantee fund Trust for Micro and Small Enterprises (CGTMSE) for a period of 7 years during FY 2020-21 to FY 2025-26. The scheme benefits is available until FY 2032-33.

Rs.110 Crores has been tentatively earmarked for Goa State under AIF Scheme during FY 2020-21 to FY 2025-26.

Ministry of Food Processing Industries (MoFPI) is also incentivizing setting up/expansion of food processing units through its Central Sector Schemes, named Pradhan Mantri Kisan SAMPADA Yojana (PMKSY); and Production Linked Incentive Scheme for Food Processing Industry (PLISFPI); and a Centrally sponsored PM Formalization of Micro Food Processing Enterprises (PMFME). These schemes are demand driven in nature and implemented across the country, including Goa.

(c) So far, a total of 71 Loans for credit inked subsidy have been sanctioned in the State of Goa under PMFME Scheme.

(d) The details of sanctioned projects in the State of Goa under AIF Scheme is given at **Annexure**.

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**ANNEXURE REFERRED TO IN REPLY TO PART (d) OF RAJYA SABHA UNSTARRED QUESTION NO. 2149 FOR ANSWER ON 09<sup>TH</sup> AUGUST, 2024 REGARDING “AGRI INFRA FUND SCHEME”**

**1. District wise sanctioned projects under AIF**

S.No.	Districts	Sanctioned No.	Sanctioned Amt. (Rs in Crores)
1	South Goa	17	9.67
2	North Goa	3	1.01

**2. Beneficiary Type wise details under AIF**

S.No.	Beneficiary Type	Sanctioned No.	Sanctioned Amt. (Rs in Crores)
1	Agri-Entrepreneur	13	5.50
2	Farmer	5	3.08
3	Startup	2	2.10

**3. Project Type wise details under AIF**

S.No.	Project Type	Sanctioned No.	Sanctioned Amt. (Rs in Crores).
1	Logistics Facility	9	4.71
2	Cold Stores and Cold Chain	3	2.38
3	Composite Project	1	1.89
4	Custom Hiring Centre	3	0.95
5	Primary Processing Centre	2	0.32
6	Infrastructure for smart and precision agriculture	1	0.32
7	Packaging units	1	0.10

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